

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA - 171001

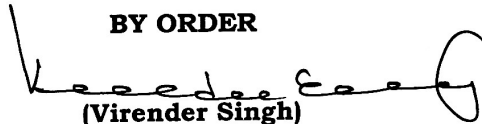
No.HHC/RG/C-19/2020-48

Dated: Shimla, the 26th January, 2022

ORDER

In order to break the chain of transmission of Covid-19 virus, it is hereby ordered that the Registry of the High Court as well as District Judiciary, shall remain closed on 29th January 2022 (Saturday). The remaining guidelines/instructions issued for the High Court Registry and the District Judiciary shall remain effective till further orders.

BY ORDER



(Virender Singh)

REGISTRAR GENERAL

Endst. No.HHC/RG/C-19/2020-

Dated: 26.01.2022

Copy forwarded to all concerned.



REGISTRAR GENERAL